

PFORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. BHADRAMARUTI CONCAST PRIVATE LIMITED IN LIQUIDATION

RELEVANT PARTICULARS

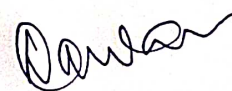
1	NAME OF CORPORATE DEBTOR	BHADRAMARUTI CONCAST PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	02/09/2004
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI, Under the Companies Act 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U27100MH2004PTC148361
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO. E-12, PHASE II, ADDITIONAL MIDC JALNAMH 431203
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	25/04/2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	25/04/2022- Date of Order, 07/07/2022- Date of receipt of order copy from NCLT
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	MR. LAXMAN DIGAMBAR PAWAR REG NO. IBBI/IPA-003/IP-N00015/2017-18/10104
9.	ADDRESS, EMAIL ADDRESS, OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368 Email - cmapawar1@gmail.com
10.	ADDRESS, EMAIL ADDRESS TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	FLAT NO. 16, FIRST FLOOR, BHAKTI, COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368 Email - cmapawar1@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	5 th August 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal MUMBAI BENCH has ordered the commencement of liquidation of the BHADRAMARUTI CONCAST PRIVATE LIMITED on 25/04/2022.

The stakeholders of BHADRAMARUTI CONCAST PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 05/08/2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date-08/07/2022
Place: PUNE

LAXMAN DIGAMBAR PAWAR
LIQUIDATOR